

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

JUDICIAL SERVICE - District and Sessions Judges - Transfers and Postings - ORDERS - ISSUED.

ROC.NO.7402/2014-B.SPL.

NOTIFICATION NO.1488-B.SPL.

DATED:23.12.2014.

READ:

Letter Dis.No.2580, dated 04.12.2014 from the
Prl. District and Sessions Judge, Mahabubnagar.

The High Court is pleased to order the following Transfer and Posting:-

Sri P.Prabhakar, III Addl. District and Sessions Judge, Gadwal, Mahabubnagar District is transferred and posted as Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar (Post kept vacant)

- i) Sri P.Prabhakar will immediately handover charge of his post to the IX Addl. District and Sessions Judge, Wanaparthy, and proceed to his new station. He shall take charge of his post from Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar and also shall take charge of the post of IV Addl. District and Sessions Judge (Fast Track Court), Mahabubnagar from the I Addl. District and Sessions Judge, Mahabubnagar.
- ii) Sri P.Prabhakar, after assumption of charge as Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar, he will be in full additional charge of the post of IV Addl. District and Sessions Judge (Fast Track Court), Mahabubnagar, until further orders.

Contd...2.

The IX Addl. District and Sessions Judge, Wanaparthy, will be in full additional charge of the post of III Addl. District and Sessions Judge, Gadwal, until further orders.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary to Government, Law (L.A.& J-Cts.C) Department Hyderabad.
7. The Director of Treasuries and Accounts, Hyderabad.
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
10. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad.
11. The Prl. District and Sessions Judge, Mahabubnagar
12. The I Addl. District and Sessions Judge, Mahabubnagar
13. The III Addl. District and Sessions Judge, Gadwal, Mahabubnagar District
14. The IV Addl. District and Sessions Judge, (Fast Track Court) Mahabubnagar.
15. The Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
16. The Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar
17. The District Treasury Officers, Mahabubnagar
18. The Sub Treasury Officers, Gadwal and Wanaparthy, Mahabubnagar District
19. **THE SECTION OFFICERS:-**
 - (a) B.Section; (b) Computer Section; (c) D-II (Buildings); (d) D-I Budget; (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.